GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 966 TO BE ANSWERED ON 25TH JULY, 2025

SETTLEMENT OF PAYMENT OF PRIVATE HOSPITALS

966. SHRI ADHIKARI DEEPAK DEV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the total due amount of Central Government's share under Ayushman Bharat Yojana as on 30.06.2025 to be paid to Private Hospitals; and
- (b) the average time of Settlement of Payment claim of Private Hospitals with regard to the Central Government's share?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) and (b): Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), settlement of claims is an ongoing process and claims are settled by respective State Health Agencies (SHA). National Health Authority has laid down guidelines for payment of claim to hospitals within 15 days of claims submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State).
